

115

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No. 422/KB/2017

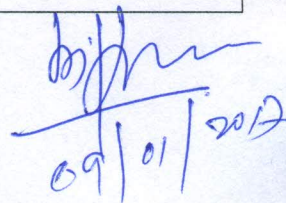
**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M

Name of the Company		Garg Sales Services Pvt.Ltd.-Vs-Registrar of Companies, WB	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

01. B. U. NAIR

B. NAIR Company



09/01/2018

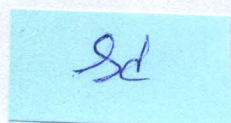
ORDER

Ld. Counsel for the appellant is present.

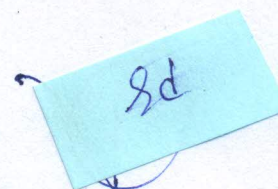
We have received the report of ROC, West Bengal dated 23/08/2017, which is not a detail paragraphwise report. ROC, West Bengal is directed to file detail paragraphwise reply within 15 days from today. Petitioner is directed to serve a copy of the appeal to the Registrar of Companies, West Bengal for filing detail paragraphwise reply within 15 days from date of receipt and file affidavit of service within 7 days from today.

Let this order be communicated to ROC, West Bengal for compliance.

List it on 28/02/2017.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)